

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **27.09.2024** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024 For Urgent Hearing IA No. 976/2024 For Condone Delay IA No. 977/2024	Jain Irrigation Systems Ltd. Vs Mr. Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr.	Mr. BSV Prakash Kumar	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	TA (AT) No. 213/2021 (CA (AT) No.91/2020)	K.N. Shamsudheen Vs M/s Kasmisons Builders Pvt Ltd & 3 Ors.	Mr. M Gireesh Kumar	

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021 For Stay IA No. 368/2021 To Adv. Hg. IA No. 512/2023	Prakash Balasundaram & 9 Ors. Vs Shivadutt Bananje, RP, M/s. Fortuna Urbanscape & 2 Ors.  <b>WITH</b>	Mr. Aishwarya Sinha	Mr. Anant Merathia-R1 Mr. Naman Jhabakh-R3

4.	Comp App (AT) (CH) (Ins) No.183/2021 Leave to file IA No. 370/2021 For Exemption IA No. 371/2021 For Stay IA No.372/2021 To Adv. Hg. IA No. 513/2023	Prakash Balasundaram & 9 Ors. Vs Shivdutt Bananje, RP, M/s. Fortuna Urbanscape & 37 Ors.	Mr. Aishwarya Sinha	Mr. Anant Merathia- R1
5.	IA No. 980/2024 (To implead) in Comp App (AT) (CH) No. 52/2022 To dispense with IA No. 610/2022 Leave to file IA No. 526/2023	S. C. Dakshinamurthy Vs Mr. Ramakrishnan Sadasivan Liquidator of Thiru Arroran Sugars Ltd.  <b>WITH</b>	Mr. R Subramaniam Raja	Mr. B. Dhanaraj
6.	IA No.1187/2023 (To Implead) in Comp App (AT) (CH) No. 131/2022 For Exemption IA No. 1129/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd	Mr. R Parthasarathy	Mr. B. Dhanaraj
7.	IA No. 762/2022 (For Additional docs) in Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022	Mr. Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan- R1 Mr. P Giridharan R3, R5
8.	IA No. 268/2022 (For Amendment) in Comp App (AT) (CH) (Ins) No.100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr.	Ms. Shristi Widge	M/s Link Legal Ms. Pooja Mahajan- R2

9.	IA No. 674 & 676/2023 (Delay in representation) & IA No. 5/2024 & 979/2024 (To implead) in Comp App (AT) (CH) No. 57/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Leave to file IA No. 675/2023	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd.	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj Mr. Harsha Raj (For Impleadment)
10.	IA No.152/2024 (For Condone Delay), IA No.154/2024 (For Additional docs.) & IA No.261/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No.153/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Abhishek Jenasen	Mr.T Ravichandran Mr. K Sundar (For Impleadment)

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	TA (AT) No. 277/2021 (CA (AT) No. 59/2020)	Smt. Abhilasha & 2 Ors. Vs M/s Maurya Infotek Pvt Ltd & Anr.	Mr. MV Swaroop	
12.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs M/s Bhagyodayam Company rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew-R1
13.	Comp App (AT) (CH) (Ins) No. 25/2024 For Stay IA No. 87/2024	Vasathi Anandi Housing Welfare Association Vs Vasathi Housing Ltd.	Mr. Pogulkonda Pratap	Mr. A Prakash

14.	Comp App (AT) (CH) No. 41/2024	K.Ramlal Kawarlal Jain, Proprietor of M/s Kawarlal & Co. Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	
15.	Comp App AT) (CH) (Ins) No. 159/2024 For Stay IA No. 426/2024	Excel Commosale Pvt. Ltd. & 2 Ors. Vs Mr. Kurrapati Singarayya Chowdary & Anr.  <b>WITH</b>	Mr. D Narendar Naik	Ms. Mumaneni Vazra Laxmi- R1
16.	Comp App AT) (CH) (Ins) No. 160/2024 For Exemption IA No. 427/2024 For Stay IA No. 428/2024	Gaurang Bhartia & Anr. Vs Mr. Kurapati Singarayya Chowdary, RP of M/s Circar Jute Mills Pvt. Ltd.	Mr. Ramaswamy Meyyappan	Ms. Mumaneni Vazra Laxmi
17.	Comp App (AT) (CH) (Ins) No. 72/2024	Employees Provident Fund Organization Regional Office Royapettah Vs CA S. Prabhu Liquidator of M/s Abra Motors Pvt Ltd.  <b>WITH</b>	Mr. MS Viswanathan	Ms. Pavithra
18.	Comp App (AT) (CH) (Ins) No. 181/2024 For Exemption IA No.493/2024 For Stay IA No.492/2024	Employees' Provident Fund Organization, Regional Office Royapettah Vs CA S Prabhu Liquidator, M/s. Abra Motors Pvt. Ltd.	Mr. MS Viswanathan	Ms. Pavithra

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr.VV Sivakumar

20.	TA (AT) No. 246/2021 (CA (AT) (Ins) No. 873/2020)	Kamini Metalliks Private limited Vs Indian Renewable Energy Development Agency Limited & Anr.	Mr. Abhijeet Swaroop	Mr. T Ravichandran- R2
21.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No.943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr.Y Suryanarayana	Mr. K Ramesh-R1 Ms. MS Mano Ranjani R2
22.	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar-R1 Mr.Y Suryanarayana- R2 Mr. P Giridharan-R3
23.	Comp App (AT) (CH) (Ins) No.13/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s. Aambis Food Products Pvt. Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
24.	Comp. App (AT) (CH) No.33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa and Anr. Vs Sulaiman Assanar Kunju and 3 Ors	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
25.	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Suspended Director, Platino Classic Motors Pvt. Ltd. Vs BMW India Pvt Ltd & Anr.	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
26.	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416/2022 Leave to file IA No. 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil, Liquidator of Dewa Projects Pvt. Ltd. & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh R1 Mr. Bhagavath Krishnan- R2

27.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer, Central Section, Commercial Taxes & Anr. Vs P Sriram Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr.S Sathyanarayanan
28.	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No.157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra & Anr.	Mr. Anant Merathia	Ms. Poornima Hatti- R1 Mr. Edward James- R2
29.	Comp App (AT) (CH) (Ins) No. 288/2023 For Urgent Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer Properties & Investments Pvt. Ltd. & Anr. Vs Kizhakkekara Kuriakose Jose RP of ITMA Hotels India Pvt Ltd.	Mr. B Ramana Kumar	Mr. Sankar P Panicker
30.	Comp App (AT) (CH) (Ins) No. 289/2023 To Adv. Hg. IA No. 881/2023 For Stay IA No. 880/2023	MM Jose & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt. Ltd.	Mr. B Ramana Kumar	Mr. Sankar P Panicker
31.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors  <b>WITH</b>	Mr. Bhagavath Krishna	Mr. T Ravichandran – R1 Mr. SR Raghunathan- R2 Mr. ML Ganesh- R5
32.	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr. T Ravichandran

33.	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 & 433/2024 For Interim Injunction IA No.1076/2023 For Urgent Hearing IA No.1077/2023 & 469/2024	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors	Ms. J Parimalam	Mr. Jose John- R1- R4, R7 Ms. C Keerthana- R6
34.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt. Ltd.	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan
35.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589 & 974/2024	Abhijit Bhattacharjee Suspended Director of the Corporate Debtor M/s. Lumiford Private Ltd Vs M/s. COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja Nalla- R1 Ms. Mumaneni Vazra Laxmi- R2

**02:00 PM**

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Mr. Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Anant Merathia	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
37.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC

38.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Rav	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
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## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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Chennai Bench

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